

**Military in Punjab**

1364. SHRI BAPU HARI CHAURE:  
SHRI MANIKRAO HODLYA  
GAVIT:  
SHRI PARASRAM  
BHARDWAJ:  
SHRI N. DENNIS:  
SHRI SUDHIR SAWANT:  
SHRI MOHAN RAWALE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of the Government that free flow of narcotics and psychotropic drugs from across the border was one of the reasons for growing militancy in Punjab, where youths were at first lured into taking drugs and then virtually compelled to join the militant outfit so as to meet their demands for further supply of drugs;

(b) whether the Government are aware that drugs like Menstrogen, banned in India because of health reasons, were easily made available by Pakistan to users in Amritsar market; and

(c) if so, the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) to (c). The information is being collected and will be laid on the Table of the House.

**Circular Railway for Ahmedabad**

1365. SHRI HARIN PATHAK:  
SHRI HARISINH CHAVDA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have received a proposal from the Government of Gujarat to start circular train in Ahmedabad;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) to (c). At the instance of Ahmedabad Municipal Corporation/Ahmedabad Urban Development Authority, the Metropolitan Transport Projects (Rlys.) Bombay got a techno-economic feasibility study carried out by Rail India Technical & Economic Services (RITES) for the introduction of a Mass Rapid Transit System for Greater Ahmedabad area. The Report was submitted by RITES to the State Government in December, 1988. The total estimated cost of the project is Rs. 602 crores. However, no proposal has yet been received from the Government of Gujarat for circular railway in Ahmedabad.

**Construction of Local Shopping Complex at Mayur Vihar**

1366. SHRI B.L. SHARMA 'PREM': Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether residents of Cooperative Group Housing Societies find it inconvenient in the absence of any shopping complex at Mayur Vihar, Phase-I Extension Area, Delhi;

(b) whether DDA propose to construct a local shopping centre there;

(c) if so, the details thereof; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.